F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 03.08.2017

ORDER NO. 107 of 2017

Hon'ble President is pleased to order the following sitting commencing from 07.08.2017 to 18.08.2017 or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)		Anti Dumping matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)		Excise, Customs and Service Tax Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 14.08.2017 to 18.08.2017	Excise Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)	From 14.08.2017 to 18.08.2017	Customs and Service Tax Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	From 07.08.2017 to 11.08.2017	Single Member Bench Matters
Hon'ble Sh. Ashok K. Arya, Member(Technical)	From 14.08.2017 to 18.08.2017	Single Member Bench Matters

1. The original bench will resume after the Anti-Dumping matters are over.

2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

3. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar) Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar